में विभिन्न राज्यों के अधिशेषों और कमियों का अनुमान लगाएगा और एक राष्ट्रीय बजट तैयार किया जाएगा। प्रत्येक अधिशेष राज्य को केन्द्रीय पूल में उतनी मात्राएं देनी पड़ेंगी, जितनी कि योजना आयोग द्वारा निर्धारित की जाएंगी और योजना आयोग द्वारा तैयार किए गए राष्ट्रीय बजट के अनुसार कमी वाले राज्यों को इस प्रकार प्राप्त अधिशेषों और विदेशी आयातों में से सप्लाई की जाएगी।

(4) विभिन्न राज्यों मे अधिप्राप्ति का तरीका सम्बन्धित राज्य सरकारों द्वारा निश्चित किया जाएगा, यद्यपि विभिन्न राज्यों में अधिप्राप्ति के तरीके में यथासम्भव एकरूपता लाने के लिये कोशिश की जाएगी।

इस नीति के अनुसार उपयुक्त कदम उठाये जा रहे हैं।

(ख) जी नहीं।

†[THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND AGRICULTURE (SHRI D. R. CHAVAN): (a) The outline of the food policy for 1965-66 is as follows:—

(1) The existing zonal restrictions on the movement of rice, wheat, coarse grains and gram will continue.

(2) Statutory rationing will be introduced in cities with a population of one million and above and in certain areas having a heavy concentration of industrial workers.

(3) The surpluses and deficits of the different States with regard to rice, wheat, coarse grains and gram will be assessed by the Planning Commission assisted by the Agricultural Prices Commission and a national budget will be drawn up. Each of the surplus States will have to deliver to the Central pool such quantities as may be determined by the Planning Commission and the supply to the deficit States will be made from out of the surpluses so procured and from the imports according to the national budget drawn up by the Planning Commission.

(4) The method of procurement in the different States will be decided by the State Governments concerned though an attempt will be made to achieve as far as possible uniformity in the method of procurement in the different States.

Suitable steps are being taken in accordance with this policy.

(b) No, Sir.]

†[ ] English translation.

MID-TERM ELECTIONS IN ORISSA

45. { SHRI U. S. DUGAL:
SHRI P. ABRAHAM:

Will the Minister of LAW be pleased to refer to the answer given to Starred Question No. 189 in the Rajya Sabha on the 10th May, 1965 and state:

(a) whether any decision has since been taken by Government about the holding of the mid-term elections in Orissa; and

(b) if the answer to part (a) above be in the affirmative, when they are proposed to be held?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW (SHRI JAGANATH RAO): (a) No, Sir.

(b) Does not arise.

SALE OF RICE IN BLACK MARKET IN DELHI

46. { SHRI U. S. DUGAL:
SHRI P. ABRAHAM:

Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether it is a fact that rice was sold in black market in Delhi during July, 1965; and

(b) if so, the action taken by Government in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND AGRICULTURE (SHRI D. R. CHAVAN): (a) Some complaints of rice having been sold in Delhi at prices higher than the controlled prices came to the Government's notice.

(b) Strict vigilance was exercised by the Delhi Administration to detect such practices and in the specific cases which came to their notice, action has been taken against the dealers involved. Steps have also been taken to increase the availability of rice in the Delhi markets. Arrangements have been made to import immediately 1700 tonnes rice from U.P. and Punjab and to have it distributed through co-operatives.

47. [*Transferred to the 25th August, 1965*].

शहरों में अनाज का राशनिंग

48. श्री राम सहाय : क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि

(क) क्या यह सच है कि सरकार शहरों में अनाज के राशनिंग की व्यवस्था कर रही है, और

(ख) क्या किसानों द्वारा पैदा किये गये सारे अनाज को खरीदने की कोई व्यवस्था की जा रही है ?

†[FOODGRAIN RATIONING IN CITIES

48. SHRI RAM SAHAI: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether it is a fact that Government are making arrangements for rationing of foodgrains in the cities; and

(b) whether any arrangements are being made for purchasing the whole quantity of foodgrains produced by the agriculturists?]

खाद्य तथा कृषि मंत्रालय में उपमंत्री (श्री डी० आर० चव्हाण): (क) मुख्य मंत्रियों के हाल ही के सम्मेलन मे 10 लाख और इससे अधिक जनसंख्या वाले शहरों और उन क्षेत्रों में जहां भारी संख्या मे औद्योगिक कार्यकर्ता रहते है, वहा खाद्यान्नों की कानूनी राशन-व्यवस्था लागू करने का निर्णय लिया गया है ।

(ख) जी नहीं ।

†[THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND AGRICULTURE (SHRI D. R. CHAVAN): (a) A decision has been taken at the recent *conference of* Chief Minister to introduce statutory rationing foodgrains in cities having a population of one million and over as also in areas having heavy concentration of industrial workers.

(b) No, Sir.]

शहरों में खाद्यान्नों का सम्भरण

49. श्री राम सहाय : क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि क्या यह सच है कि सरकार ने मुख्य मंत्रियों के

†[ ] English translation.